

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00100/2019

Jabalpur, this Tuesday, the 18th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Murlidhar Yadav, S/o Late Jagdish Prasad Yadav,
D.O.B. 05-07-1981, Occupation-Unemployed,
R/o Ward No. 17 Near New Janta School,
Asfabad, Itarsi, District Hoshangabad (M.P.) -Applicant

(By Advocate –**Shri S.K.Nandy**)

V e r s u s

1. Union of India, through its General Manager,
West Central Railway Zone, Jabalpur Division,
Indira Market, Jabalpur (MP)-482001

2. Divisional Railway Manager (P),
West Central Railway, Bhopal Division,
Bhopal (MP)-462039

- Respondents

(By Advocate –**Shri Praveen Namdeo**)

O R D E R (ORAL)
By Navin Tandon, AM:-

This Original Application was filed seeking
compassionate appointment with the respondent
department.

2. Respondents have filed their short reply, in which it has been submitted that the applicant has been offered

compassionate appointment vide order dated 11.06.2019 (Annexure R-1) and therefore the Original Application has become infructuous.

3. Learned counsel for the applicant agrees to the same.
4. Accordingly, the Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member
rn

(Navin Tandon)
Administrative Member